

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 58/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sabita Meher -Vs- Beam Diagnostics Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Umesh Kumar Sahoo, Adv.

For Respondent (s) :

ORDER

Ld. Counsel, Mr. Umesh Kumar Sahoo, appearing for the petitioner. There is no representation for the respondent. At the request of the petitioner, three weeks' time is granted to file rejoinder. List the matter 05.06.2024.

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Kaushalendra Kumar Singh
Member (Technical)

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P. Mohan Raj
Member (Judicial)